

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

O.A. NO. 2543 OF 2000

HON'BLE SHRI KULDIP SINGH, MEMBER (JUDICIAL)

Dated: 22.2.2001.

B.R.Kaushik,
T.G.T.(Biology)
Kendriya Vidyalaya,
Janakpuri,
New Delhi.

.....Applicant.

(Shri Anil Srivastava,
Counsel for the applicant)

VERSUS

1. The Principal,
Kendriya Vidyalaya,
Janakpuri, New Delhi.

2. The Commisioner,
Kendriya Vidyalaya
Sangathan, 18,
Institutional Area,
Shaheed Jeet Singh, New
Delhi.

.....Respondents.

(Shri S.Rajappa, Counsel
for the respondents)

ORDER(ORAL)

BY HON'BLE SHRI KULDIP SINGH, MEMBER(J)

Learned counsel for the applicant seeks
permission to withdraw the O.A. The O.A. is,
therefore, dismissed as withdrawn.


(KULDIP SINGH)
MEMBER(JUDL)

/mahesh/